



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench
 6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 08th Aug, 2024

NOTICE

Please take notice that the following matters listed in Chennai Bench on 09.08.2024 at 2pm will not be taken up. The next date of hearing will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No.341/2023 Leave to file IA No.342/2023 For Exemption IA No.340/2023 To implead IA No.380, 381 & 382/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh
2.	Comp App (AT) (CH) (Ins) No.109/2022 For Stay IA No.252/2022 For Direction IA No.784/2022 To Implead IA No. 314, 1031/2022 & 1322/2023 Urgent Hearing IA No.1024/2022	Sheena Adarsh, Ex-Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt. Ltd. Vs Punjab National Bank & Anr. WITH	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan - R1 Mr. VV Sivakumar R2
3.	Comp App (AT) (CH) (Ins) No.9/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022 Early Hearing IA No. 20/2022 Additional docs. IA No. 7/2024	S. Rajendran Vs South India Hotels Private Limited & 8 Ors. WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran- R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9

4.	Comp App (AT) (CH) (Ins) No.01/2022 For Stay IA No. 1/2022 For Exemption IA No.2/2022 For Additional docs. IA No. 3/2022 & 6/2024 For Urgent Hearing IA No.1022/2022 To implead IA No.1023/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors.	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran- R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11
----	---	--	------------------------------	--

By the order of Hon'ble Member (Judicial)

Chennai Bench